

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 31<sup>st</sup> May, 2020**

No. 86/A: Hon'ble the Chief Justice has been pleased to appoint Mr. Sanjay Kumar No. 1, District & Additional Sessions Judge-cum-Special Judge, C.B.I., Dhanbad as Member Secretary, SCMS Committee, High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,  
**Sd/-(Ambuj Nath)**  
Registrar General

Memo. No. \_\_\_\_\_ / Apptt. dated Ranchi the 31<sup>st</sup> May, 2020

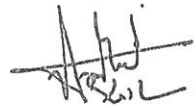
Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/-(Ambuj Nath)**

Registrar General

Memo. No. 1450 / Apptt. dated Ranchi the 31<sup>st</sup> May, 2020

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Administration) / the Registrar (Vigilance) / the Registrar (Establishment) / P.S. to Hon'ble the Chief Justice/ All the Joint Registrars / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / I/c CPC ..... High Court of Jharkhand, Ranchi/ Treasury Officer, Doranda Treasury, Doranda, Ranchi / Treasury Officer, Dhanbad Treasury, Dhanbad / Principal District & Sessions Judge, Dhanbad for information and the Officer concerned for information with a direction to join the assigned post immediately on receipt of the transfer Order.

  
31.5.20  
Registrar General